

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 03.12.2018 (Monday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1950 of 2018 in Comp. App. (AT) (Ins) No. 415 of 2018	Insolvency & Bankruptcy Board of India Vs. Wig Associates Pvt. Ltd. & Ors.	Swarupama Chaturvedi	Dhaval Deshpande H. S. Kohli
2.	Comp. App. (AT) (Ins) No. 373 of 2018	Shashi Kanth Jain Vs. Alloys & Metals (India)	Poonam Agarwal	Srishti Kapoor
3.	Comp. App. (AT) (Ins) No. 470 of 2018	Larsen & Toubro Ltd. Vs. Bank of Maharashtra & Ors.	Mahesh Agarwal	Sabyasachi Chaudhary (R-RP)
4.	Comp. App. (AT) (Ins) No. 689 of 2018	Bee Kay Precisum (India) Pvt. Ltd. Vs. R.G. Steel	Vikas Jain	
5.	Comp. App. (AT) (Ins) No. 738 of 2018	CINDA Engineering & Construction Pvt. Ltd. Vs. Suntech Infra Solutions Pvt. Ltd. & Anr.	Tarun Gulati	Pardeep Dahiya-R2

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 728 of 2018	Shyam Sunder Bhatte Vs. Punjab National Bank & Anr.	T.P. Shami	
7.	Comp. App. (AT) (Ins) No. 729 of 2018	Rockside Impex Pvt. Ltd. Vs. Punjab National Bank & Anr.	T.P. Shami	
8.	Comp. App. (AT) (Ins) No. 747 of 2018	Takshila School, Hoshiarpur Vs. Ashwini Mehra, R.P. for Educomp Infrastructure & School	Ranjana Roy Gawai	
9.	Comp. App. (AT) (Ins) No. 748 of 2018	Devendra Padamchand Jain Vs. Committee of Creditors (COC) of the Corporate Debtor, Tirupati Commodities Impex Pvt. Ltd.	Aditya Narayan	
10.	Comp. App. (AT) (Ins) No. 749 of 2018	Haravtar Singh Arora Vs. Punjab National Bank & Ors.	D.K. Devesh	

11.	Comp. App. (AT) (Ins) No. 750 of 2018	Peerless Financial Services Ltd. Vs. Rasoya Proteins Ltd. & Anr.	S. Sukumaran	
12.	Comp. App. (AT) (Ins) No. 751 of 2018	Estatira International General Trading LLC Vs. Rama Subramanian & Anr.	Sowmya Saikumar	
13.	Comp. App. (AT) No. 398 of 2018	Rajeev Kumar Sharma Vs. Registrar of Companies, NCT of Delhi & Haryana	Soniya Gupta	
14.	Comp. App. (AT) No. 400 of 2018	Amarpal Singh Anand Vs. Manila Resorts Pvt. Ltd. & Ors.	Munawwar Naseem	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 141 of 2018	Industrial Services Vs. Burn Standard Company Ltd. & Anr. With	Anwasha Saha	PalzerMoktan
16.	Comp. App. (AT) (Ins) No. 142 of 2018	Industrial Services Vs. Burn Standard Company Ltd. & Anr. With	Anwasha Saha	PalzerMoktan
17.	Comp. App. (AT) (Ins) No. 179 of 2018	Burn Standard Ex-Officers Welfare Association Vs. Burn Standard Company Ltd. & Anr. With	Santanu Ghosh	Kunal Singh (R2)
18.	Comp. App. (AT) (Ins) No. 208 of 2018	Burn Standard Ex-Employee Welfare Association Vs. Burn Standard Company Ltd.	M. Qayam-Ud-Din	Kunal Singh (R2)
19.	Comp. App. (AT) (Ins) No. 559 of 2018	Sales Tax Department State of Maharashtra Vs Phoenix Erectors Pvt Ltd and Ors	Prashant S.Kenjale	Sameer Abhyankar
20.	Comp. App. (AT) (Ins) No. 656 of 2018	Kshyama Singh Vs. Simran Kaur & Anr.	Arjun Singh Bhati	Mohtashim Kibriya
21.	Comp. App. (AT) (Ins) No. 251 of 2018	Khanna Lubricants Vs. Gulf Petronergy Pvt. Ltd.	SumeshDhawan	Charu Sangwan
22.	Comp. App. (AT) (Ins) No. 294 of 2018	Gail (India) Ltd. Vs NEYCER India Ltd.	Anurag Kishore	NeerajChaudhury
23.	Comp. App. (AT) (Ins) No. 368 of 2018	Eastern Ranges Flat Owners Welfare Association Pune Vs. Phadnis Properties Ltd. & Ors.	Rukhmini Bobde	

24.	Comp. App. (AT) (Ins) No. 557 of 2018	Shobhnath & Ors. Vs. Prism Industrial Complex Ltd.	Ashok Kriplani	
25.	Comp. App. (AT) (Ins) No. 574 of 2018	Prowess International Pvt Ltd Vs Jai Balaji Industries Ltd	Suhita Mukhopadhyay	Diwakar Maheshwari
26.	Comp. App. (AT) (Ins) No. 587 of 2018	Vikas Aggarwal Vs State Bank Of India & Anr.	Vineet Kumar	Ankur Mittal (R- SBI), Mahima Singh (R-RP)
27.	Comp. App. (AT) (Ins) No. 591 of 2018	SREI Infrastructure Finance Ltd Vs Kannan Tiruvengadam	Arijit Mazumdar	
28.	Comp. App. (AT) (Ins) No. 607 of 2018	Jambu Knits Pvt Ltd Vs American Express banking Corp.	Deepak Kapoor	
29.	Comp. App. (AT) (Ins) No. 640 of 2018	Gutupalli Srinivasa Rao & Anr. Vs. Supraja Textiles Pvt. Ltd. & Anr.	V.V.L.N. Sastry	
30.	Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shiv Shankar-R2
31.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. CCI with	Nisha Kaur Uberoi	Zoheb Hussain
32.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain
33.	Competition App. (AT) No. 75 of 2018	Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Pankaj seth (R- CCI)
34.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr. With	Nisha Kaur Uberoi	Samar bansal (R- CCI)
35.	Competition App. (AT) No. 77 of 2018	B.M. Thakkar & Co. Vs. Competition Commission of India & Ors. with	Vaibhav Gaggar	Samar Bansal (R- CCI)
36.	Competition App. (AT) No. 78 of 2018	Dakshay Thakkar Vs.	Vaibhav Gaggar	Samar Bansal (R- CCI)

		Competition Commission of India & Ors. With		
37.	Competition App. (AT) No. 85 of 2018	Glenn M. Saldanha Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	Saurabh Mishra-CCI

For Hearing

38.	Comp. App (AT) (Ins) No. 233 of 2017 Part Heard	Himalay Dassani Vs. South East U. P. Power Transmission Company Ltd. With	Niraj Kumar Shashank Agarwal	Abhishek Bansal
39.	Comp. App (AT) (Ins) No. 255 of 2017 Part Heard	Himalay Dassani Vs. Isolux Corsan India Engineering & Construction Pvt. Ltd.	Niraj Kumar, Shashank Agarwal	Monica Manchanda
40.	Comp. App. (AT) (Ins) No. 427 of 2018 Part Heard	State Bank of India Vs. Shri Gopalsamy Ganesh Babu	Sanjay Kapur	Mitali Dayani
41.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr.	Bina Gupta	Samar Bansal (R-CCI)

2:00 PM

For Hearing (Part Heard)

42.	Comp. App. (AT) (Ins) No. 198 of 2018 Part Heard	Tata Steel Ltd. Vs. Liberty House Group Pte. Ltd. & Ors.	Pratap Singh	PrachiJohri (R1), Misha (R2)
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Note: Court will rise at 3:00 PM.

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By Order
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Registrar